

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Premier Futsal management Pvt Ltd

MAIN PETITION NUMBER : IBA/441/2019

(IA/MA) APPLICATION NUMBERS

IA/1978(CHE)/2023

ORDER

Present: Ld. Counsel Shri. V Mahesh for the Applicant / RP.

Clarifications given by an Affidavit vide SR. No. 1739 dated 08.04.2024.

List this application for final hearing on **02.05.2024. (physical hearing)**

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)